

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1626
ANSWERED ON:10.08.2011
EMIGRATION FUND
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government maintains an emigration fund under protection of emigrants head;
- (b) if so, the details thereof;
- (c) whether the Government has any plans to utilise this fund for the benefit of the returnees from foreign countries; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (d): No, Sir. However, prior to the introduction of the Pravasi Bharatiya Bima Yojana in 2003, the outgoing emigrants were required to deposit one-way airfare as security to be used in the event of their repatriation. This security amount is refunded on demand to the emigrants once they return to India.